

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF SERVICE TAX APPEAL (DIVISION BENCH) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	STXA/2/2014	ADV. RAJIVA SRIVASTAVA	PHIL CORPORATION LIMITED ( FORMER GOKHATAK ENTERPRISES LTD. THR. HIS MANAGER	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND SERVICE TAX	ADV. SUSAN LINHARES FOR RESPONDENT ADV. PRIYANKA KAMAT FOR RESPONDENTS	
2	STXA/1/2016	ADV. PREETAM TALAULIKAR	HARDESH ORES PRIVATE LIMITED.,	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	
3	STXA/3/2017	ADV. SAGAR MALKARNEKAR ADV. CELERINA C. D'SA ADV. SHUBHANGI D. SAWANT ADV. PRAMOD Y. VAIDYA	SHANTADURGA TRANSPORT CO. PVT. LTD.,	COMMISSIONER OF CUSTOMS CENTRAL EXCISE AND SERVICE TAX GOA.,		
4	STXA/2/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,		MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
5	STXA/3/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
6	STXA/4/2019	ADV. AMAY ARJUN PHADTE	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
7	STXA/5/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -

8	STXA/6/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
9	STXA/7/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -
10	STXA/8/2019	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	VEDANTA LTD., (FORMERLY KNOWN AS SESA STERLITE LTD.) THR. ITS AUT. SIGN., BENICIO MENEZES.,	ASSISTANT COMMISSIONER OF CENTRAL, EXCISE AND SERVICE TAX DIV-I, PANAJI.,	ADV. ASHA A. DESAI FOR RESPONDENT	MS. PRIYANKA KAMAT, LEARNED ADDL. GOVT. ADV. WAIVES SERVICE ON BEHALF OF THE RESPONDENTS -

Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

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